

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.11.2019 (MONDAY)**

**COURT - II**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain (R1-R4)
2.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	Surabhi Khattar
3.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vishal Goyal

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 1142 of 2019	iValue Advisors Pvt. Ltd. Vs. Srinagar Banihal Expressway Ltd.	Bhuvan Arora	
5.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	
6.	Comp. App. (AT) No. 300 of 2019	Tweak the future Innovations Pvt. Ltd. Vs. Registrar of Companies, Punjab & Chandigarh	Karanveer Jindal	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	K. Datta
8.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. <b>With</b>	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP
9.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd. & Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand-R5

**For Hearing**

10.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal-R1
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**02:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand- RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana, Ravina Sharma	Hemant Dixit-R1 Kanishk Kheta-R2 Nipun Katyal-R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
<b>4.</b>	Comp. App. (AT) (Ins) No. 840-841 of 2019	Abstract Logixtix Pvt Ltd. Vs. Nuddea Plantations Pvt & Ors.	Sukesh Ghosh Madhusudhan Sarkar	Ashok Kr. Singh- R1&5 Delip Niranjan-R2 Smriti Churiwal- R3
<b>5.</b>	Comp. App. (AT) (Ins) No. 1000 of 2019	Ruchita Modi. Vs. Kanchan Ostwal.	Sushil Daga	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar- R2

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**By Order**

**-sd/-**

**Registrar**